

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 22nd June 2020

PRESENT

Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/55/KOB/19 WITH IA/43 /KOB/2019 ,IA/44/KOB/2019 & IA 68/KOB/19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	SAJAN K THOMAS
NAME OF RESPONDENTS	:	PARAGON POLYMERS PRODUCTS PVT LTD

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

22nd June 2020

ORDER

TCP/55/KOB/19 WITH IA/43 /KOB/2019 ,IA/44/KOB/2019 & IA 68/KOB/19

No response from the petitioners. Learned counsel for the respondents sought an adjournment through email. List on 3.8.2020.

Sd/-

Ashok Kumar Borah
Member (Judicial)